

financial assistance for house-building purposes, through Housing Co-operatives. A statement indicating the facilities available to Housing Co-operatives under the various Schemes, is laid on the Table of the House. [See Appendix II, annexure No. 45].

### Marine Fisheries

\*641. { Shri Kodliyan:  
Shri Warior:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 17 on the 7th August, 1961 and state:

(a) whether the Committee appointed to consider the indigenous manufacture of improved type of equipment for marine fisheries has since completed its work and submitted any proposals to Government; and

(b) if not, the reasons for the delay?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). In order to make concrete proposals to Government, for the development of marine fisheries, the Committee had to assess the basic requirements of various States; of equipment like marine diesel engines, wire ropes, out board motors winches etc. and to find out how much of this equipment could be manufactured indigenously. The Committee had to collect these data and it has so far held two meetings to discuss these matters, and another meeting is to be held in December 1961. The Committee is making efforts to complete its work as early as possible.

### Indian Traders in Kenya

\*641-A. { Shri P. G. Deb:  
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the statement of the President of the Kenya African Chamber of Commerce, Mr.

I.O. Acoino, reported in the statement dated the 18th October, 1961; and

(b) if so, whether Government have obtained a report from the Trade Mission in that country about the position of Indian Traders in Kenya to see how far this statement reflects the policy of Kenya Government and if so, what is his report?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a). Yes, Sir.

(b). Yes. According to our information neither the Government of Kenya nor any other responsible circles have made any statements which may lead to anxiety on the part of the traders of Indian origin. The Government of Kenya does believe in encouraging Africans to expand their business and trade, but not in intimidation of Asian traders.

### Dock Workers (Regulation and Employment) Scheme

\*641-B. { Shri Tangamani:  
Shri Indrajit Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the unregistered Dock Workers (Regulation of Employment) Scheme has been introduced in all the major ports;

(b) whether Government have brought these listed workers under respective Dock Labour Boards as recommended by the Dock Workers Advisory Committee in 1958; and

(c) if not, the reasons for the delay?

The Deputy Minister of Labour (Shri Abid Ali): (a). The Schemes have been introduced in the Ports of Bombay, Calcutta and Madras.

(b). No.

(c). The time is not yet ripe for their inclusion in the decasualisation schemes.